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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.05.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 13.05.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023	Prism Johnson Ltd. Vs. Doosan Power Systems India Pvt. Ltd.	Kunal Kanungo Vipul Singh	Abhishek Bansal Deepak Khurana
	Part Heard			
2.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023	Sanjeev Abrol Vs. Rahul Singh & Ors.	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
	Part Heard	With		
3.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023, 6927 of 2024	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	Kapil Payla	Abhijeet Sinha Somya Dharwa Arpit Dwivedi
	Part Heard			
		With		

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4.	Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol	Kapil Payla	Manish Jain
5.	Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021 Part Heard	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
6.	Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022 Part Heard	SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.	Anup Kmar	Pallavi Pratap Abhijeet Sinha Vaijayant Paliwal Nikhil Mathur-R2
7.	Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022 Part Heard	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors. With	Pallavi Pratap	Aakarshan Sahay Daman Singh
8.	Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021 Part Heard	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	Pallavi Pratap	Nishtha Sachdeva

By order of Hon'ble Chairperson
-Sd/Registrar